

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI  
(Appellate Jurisdiction)**

**IA NO. 233 OF 2016 IN  
DFR NO. 1176 OF 2013**

**Dated : 24<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Bihar State Power (Holding) Co. Ltd.**

**... Appellant(s)**

**Vs.**

**Bihar Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aabhas Parimal

Counsel for the Respondent(s) : -

**ORDER**

**IA NO. 233 OF 2016  
*(Appl. for condonation of delay in filing)***

It is informed that Mr. Mohit Kumar Shah, learned counsel for the appellant has been appointed as a Judge in the Patna High Court. Therefore, the appellant is directed to take steps.

List the matter on **20.07.2017.** Registry is directed to send a copy of this order to the appellant.

**(I.J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**